

GLV

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

Original Application No.59/96

Date of Order: 3.4.96

BETWEEN:

S.T.E. Shubhakar

.. Applicant.

A N D

1. The General Manager,
S.C.Rly., Secunderabad.
2. The Divisional Railway Manager,
S.C.Rly., Vijayawada.
3. The Senior Divisional Signal &
Telecommunications Engineer (DSTE)
Construction, BZA, Vijayawada.
4. The Assistant Personnel Officer (G&C) BZA
Divisional Railway Manager's Office,
(Personnel Branch), Vijayawada.
5. The Senior Divisional Personnel
Officer, S.C.Rly, BZA,
Vijayawada.

.. Respondents.

Counsel for the Respondents

Mr. G.V. Sekhar Babu
.. Mr. V. Bhimanna

CORAM:

HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (ADMN.)

J U D G E M E N T

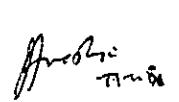
X As per Hon'ble Shri H.Rajendra Prasad, Member (Admn.) X

Heard Mr.G.V.Sekhar Babu who, on reconsideration of his own case, desires to withdraw this OA and MAs connected thereto, and file a revised consolidated OA in the matter. Permission is granted for the withdrawal of the OA along with MAs. No costs


(H.RAJENDRA PRASAD)
Member (Admn.)

Dated: 3rd April, 1996

(Dictated in Open Court)


Dy. Registrar (J)

sd

contd -

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Copy to:

1. The General Manager,
South Central Railway,
Secunderabad.
2. The Divisional Railway Manager,
South Central Railway,
Secunderabad.
3. The Senior Divisional Signal &
Telecommunications Engineer(DSTE),
Construction, 3ZA, "Vijayawada.
4. The Assistant Personnel Officer,(GAC),
3ZA, Divisional Railway Manager's Office,
(Personnel Branch), "Vijayawada.
5. The Senior Divisional Personnel Officer,
South Central Railway, 3ZA,
Vijayawada.
6. One copy to Mr.G.V.Sakhar Sabu, Advocate,
16-2-701/5/15, Anandnagar, Malakpet Main Road,
Near Susrutha Hospital, Hyderabad - 500 036.
7. One copy to Mr.V.Bhimanna, Addl.CGCO,C.T,Hyderabad.
8. One copy to Library,C.T,Hyderabad.
9. One spare copy.

YLRK

CA 59/96

18/4/96

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

HON'BLE SHRI A.B.GORTHI : MEMBER(A)

HON'BLE SHRI H.Rajendra Prasad : M(A)

DATED: 3.4.96

ORDER/JUDGMENT

M.A. NO./R.A./C.A. No.

IN

O.A. NO. 59/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OR WITH DIRECTIONS
DISMISSED

DISMISSED AS WITHDRAWN
ORDERED REJECTED

NO ORDER AS TO COSTS

* * *

No Space

